

English versions) published in Notification No. G.S.R. 259(E) in Gazette of India dated the 20th March, 1982, under sub-section (3) of 12 of the Government Savings Certificate Act, 1959.

(2) A copy of Notification No. G.S.R. 260(E) (Hindi and English versions) published in Gazette of India dated the 20th March, 1982 issued under sub-section (3) of section 1 of the Government Savings Certificate Act, 1959.

(Placed in Library. See No. LT-3762/82).

DETAILED DEMANDS FOR GRANTS OF MINISTRY OF EDUCATION AND CULTURE (DEPARTMENT OF EDUCATION) FOR 1982-83 AND MINISTRY OF EDUCATION AND CULTURE (DEPARTMENT OF CULTURE) FOR 1982-83.

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI F. K. THUNGON): I beg to lay on the Table

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Education and Culture, (Department of Education) for 1982-83. (Placed in Library See No. LT-3763/82).

(2) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Education and Culture (Department of Culture) for 1982-83. (Placed in Library. See No. LT-3764/82).

12.05 hrs.

#### MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

(i) "In accordance with the provision of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed

to enclose a copy of the Indian Railways (Amendment) Bill, 1982, which has been passed by the Rajya Sabha at its sitting held on the 5th March, 1982."

(ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Industrial Employment (Standing Order) Amendment Bill, 1982, which has been passed by the Rajya Sabha at its sitting held on the 25th March, 1982."

#### BILLS, AS PASSED BY RAJYA SABHA

SECRETARY: Sir, I lay on the Table of the House the following Bills as passed by Rajya Sabha:—

- (1) The Indian Railways (Amendment), Bill 1982.
- (2) The Industrial Employment (Standing Orders) Amendment Bill, 1982.

12.06 hrs.

#### ESTIMATES COMMITTEE

##### TWENTY-FOURTH REPORT

SHRI S. B. P. PATTABHI RAMA RAO (Rajahmundry): Sir, I beg to present the Twenty-fourth Report (Hindi and English versions) of the Estimates Committee on the Ministry of External Affairs—Overseas Indians in West Asia, Sri Lanka, Malaysia, Burma, Indonesia and Singapore—Part III—South East Asia (Burma, Malaysia, Singapore and Indonesia).

#### COMMITTEE ON PUBLIC UNDERTAKINGS

##### THIRTY-SIXTH REPORT

SHRI BANSI LAL (Bhiwani): I beg to present the Thirty-sixth Report (Hindi and English versions) of the Committee on Public Undertaking on Action Taken by Government on the